GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
**LOK SABHA**
**UNSTARRED QUESTION NO. 386**
TO BE ANSWERED ON: 12.12.2018

**GOVERNMENT WEBSITES**

**386      DR. KAMBHAMPATI HARIBABU:**

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that most of the Central Government Department Websites lack transparency and if so, the details thereof;
(b) the remedies being taken to rectify them; and
(c) whether the Government is considering to create any single agency for maintaining all Government Department Websites and to make them public friendly and if so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR  ELECTRONICS AND   INFORMATION TECHNOLOGY
(SHRI S.S. AHLUWALIA)

(a) and (b):  National Informatics Centre (NIC) an attached office of the Ministry of Electronics & Information Technology, provides ICT services to Government Offices across the country.

While NIC hosts the Government Websites, however respective Ministries/ Departments are responsible for their Websites along-with the Content.

There are Guidelines for Indian Government Websites (GIGW, URL: http://guidelines.gov.in) which have been adopted by Department of Administrative Reforms & Public Grievances (DARPG) and made a part of Central Secretariat Manual of Office Procedure. The Guidelines deal with entire life cycle of a Government website and also guide on the types of web information which a Government website should provide. It is the responsibility of the respective  Ministries/ Departments to ensure the citizen centric information as prescribed in the GIGW  is available on the website  and is kept up-to-date for the consumption of the citizen.

GIGW also mandates that all Ministries and Departments must nominate a Web Information Manager (WIM) at the level of Joint Secretary or above. It is the responsibility of WIM to ensure that the content provided on the website is up-to-date.

(c):  Does not comes under the purview of NIC.

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